

## Annexure - 7

Vedera Tradelinks Private Limited; Liquidation commenced on 09.01.2026;  
Operational creditors (Government Dues)  
Vedera Tradelinks Private Limited (As on 10.03.2026)

S. No.	Details of claim received		Detail of claim		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No) covered by guarantee	% share in total amount of claims admitted					
1	Government of India, Ministry of Finance, Department of Revenue, The Assistant Commissioner, Central Goods & Services Tax Division-Jodhpur (Rural)	Rajasthan	06-02-26	₹ 17,675,001.00	₹ 17,618,921.00	Statutory Dues	No	No	11.45%	₹ 0.00	₹ 0.00	₹ 56,080.00	₹ 0.00	This Claim amount has been admitted upto the Liquidation commencement date. Interest charged after the Liquidation Commencement date has not been admitted.
2	Jodhpur Development Authority	Rajasthan	06-02-26	₹ 1,644,353,924.00	₹ 0.00	Statutory Dues	No	No	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 1,644,353,924.00	Clarification/ additional documents has been sought from the claimant which is yet to be received. Due to insufficient documents provided by the claimant the claim has been kept under verification.
3	Employees Provident Fund Organisation, Regional Office, Jodhpur (Rajasthan)	Rajasthan	05-02-26	₹ 177,638,129.00	₹ 0.00	Statutory Dues	No	No	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 177,638,129.00	The said claims are currently being kept under verification as the complete details have not yet been received from the suspended directors.
4	Government Of India Ministry Of Finance Income Tax Department Office Of The Income Tax Officer	Rajasthan	24-01-26	₹ 251,249,956.00	₹ 0.00	Statutory Dues	No	No	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 251,249,956.00	The said claims are currently being kept under verification as the complete details have not yet been received from the suspended directors.
4	Total			₹ 2,090,917,010.00	₹ 17,618,921.00	-	-	-	11.45%	₹ 0.00	₹ 0.00	₹ 56,080.00	₹ 2,073,242,009.00	

## Note :

1. The claims which are admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.